

National Company Law Appellate Tribunal,

New Delhi

Contempt Case (AT) No. 25 of 2020

In

Company Appeal (AT) (Ins) No. 279 of 2020

IN THE MATTER OF:

Madhu Khandelwal & Anr.

...Petitioners

Vs.

Sartaj Ali & Ors.

...Contemnors

Present:

For Petitioners: Mr. Anjuman Tripathi, Advocate.

For Contemnors: Mr. Vinod Chaurasia, Advocate.

ORDER

(Through Virtual Mode)

09.11.2020: The Office of the Registry is directed to Post this matter before the Hon'ble Bench comprising of Hon'ble Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Balvinder Singh, Member (Technical), for adjudication, on **10.12.2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**